

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 82 of 2015 & IA No. 277 of 2015
&
Appeal No. 136 & 274 of 2015**

Dated : 01st March, 2016

In the matter of

Tata Power Delhi Distribution Ltd.

... Appellant(s)

Versus

Delhi Electricity Regulatory Commission

... Respondent(s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **22.03.2016**.

COURT MASTER